## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4515 ANSWERED ON:20.12.2012 INCREASE IN QUOTA UNDER IAY Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to increase present quota of five per cent under Indira Awas Yojana (IAY) in natural calamity affected areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)to(c): No Sir. The Guidelines for Indira Awaas Yojana were modified recently in February, 2012. As per existing Indira Awaas Yojana (IAY) Guidelines, 5% of the annual IAY funds are permitted to be used for natural calamities with a State-wise ceiling of 10% of annual allocation (including State share). Now, funds under this component of IAY are made available to those districts with the limit of 50% of the normal allocation for each district subject to a ceiling of 10% of State allocation under IAY.